

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 28 /Confld./2026
II-3-1/2026

Bilaspur, dated the 14th January, 2026

The following Civil Judges Junior Division, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s) :-

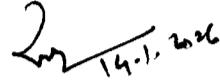
TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Ku. Khushboo Jain, III Civil Judge Junior Division	Mahasa-mund	Gariaband	Gariaband	Civil Judge Junior Division
2.	Shri Pranav Vaidya, I Civil Judge Junior Division	Dhamtari	Bilaspur	Bilaspur	V Civil Judge Junior Division
3.	Shri Lov Kumar Lahare, II Civil Judge Junior Division	Korba	Ramanuj-ganj	Balrampur (Ramanuj-ganj)	I Additional Judge to the Court of Civil Judge Junior Division, Balrampur at Ramanujganj
4.	Shri Sagar Chandrakar, Additional Judge to the Court of I Civil Judge Junior Division	Balod	Katghora	Korba	I Civil Judge Junior Division
5.	Ms. Suniti Netam, Civil Judge Junior Division	Kanker	Sarangarh	Sarangarh-Bilaigarh	Civil Judge Junior Division
6.	Ku. Pragya Singh, Civil Judge Junior Division	Jashpur	Raipur	Raipur	VIII Additional Judge to the Court of I Civil Judge Junior Division
7.	Ku. Suhasini Thakur, I Civil Judge Junior Division	Dantewada	Raipur	Raipur	IX Additional Judge to the Court of I Civil Judge Junior Division
8.	Ku. Geetanjali Kashyap, I Civil Judge Junior Division	Mahasa-mund	Bilaspur	Bilaspur	VI Civil Judge Junior Division
9.	Shri Chandrapratap Singh, II Civil Judge Junior Division	Janjgir-Champa	Raipur	Raipur	X Additional Judge to the Court of I Civil Judge Junior Division

Contd... 2/-

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
10.	Ms. Preeti Paliwal, III Civil Judge Junior Division	Janjgir-Champa	Raipur	Raipur	XI Additional Judge to the Court of I Civil Judge Junior Division

BY ORDER OF THE HIGH COURT



(RAJNISH SHRIVASTAVA)
REGISTRAR GENERAL

Endt. No. 29 /Confdl./2026
II-3-1/2026

Bilaspur, dated the 14th January, 2026

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
17. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
18. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

20.

- (1) Ku. Khushboo Jain, III Civil Judge Junior Division, Mahasamund,
- (2) Shri Pranav Vaidya, I Civil Judge Junior Division, Dhamtari,
- (3) Shri Lov Kumar Lahare, II Civil Judge Junior Division, Korba,
- (4) Shri Sagar Chandrakar, Additional Judge to the Court of I Civil Judge Junior Division, Balod,
- (5) Ms. Suniti Netam, Civil Judge Junior Division, Kanker,
- (6) Ku. Pragya Singh, Civil Judge Junior Division, Jashpur,
- (7) Ku. Suhasini Thakur, I Civil Judge Junior Division, Dantewada,
- (8) Ku. Geetanjali Kashyap, I Civil Judge Junior Division, Mahasamund,
- (9) Shri Chandrapratap Singh, II Civil Judge Junior Division, Janjir-Champa,
- (10) Ms. Preeti Paliwal, III Civil Judge Junior Division, Janjir-Champa

for information and compliance. He/She is directed to take over charge at his/her new place of posting **on or before 16.01.2026** and send his/her handing and taking over charge report to this Registry through the concerned Principal District & Sessions Judge.

21. Principal District & Sessions Judge, Balod/ Dakshin Bastar (Dantewada)/ Dhamtari/ Janjir-Champa/ Jashpur/ Korba/ Mahasamund/ Uttar Bastar (Kanker) for information. He/She is requested to impress upon the transferred Officer(s) that if he/she is in occupation of Government accommodation, he/she should vacate the same **by 29.01.2026** under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer(s) to this Registry.
22. Principal District & Sessions Judge, Balodabazar-Bhatapara/ Balrampur – Ramanujganj/ Bastar (Jagdalpur)/ Bemetera/ Bilaspur/ Durg / Kabirdham (Kawardha)/ Kondagaon/ Koria (Baikunthpur)/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur) for information.
23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Judicial/ Admn./ Classification/ Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (S.C.M.S. Cell & S.W./ D.E./ Protocol/ O/o R.G./ Dispatch/ Establishment/ Lawazima/ High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/ Vigilance/ Works/ Copying/ Civil/ Writ/ Criminal/ Supreme Court Section/ S.W. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


 (RAJNISH SHRIVASTAVA)
 REGISTRAR GENERAL